DAY ONE
11.03.2017 (Saturday)

Session I
10.00 am to 10.15 am Inaugural address
By: Officers of the Academy

Session II
10.15 am to 11.30 am Assessment of compensation in death cases
By: Shri P.C. Gupta,
X ADJ, Jabalpur

11.30 am to 11.45 a.m. TEA BREAK

Session III
11.45 am to 12.45 pm Breach of Insurance Policy & Doctrine of pay and recover
By: Shri Kapil Mehta,
O.S.D., MPSJA

Session IV
12.45 pm to 1.45 pm Assessment of compensation in cases of injuries and permanent disablement
By: Shri Sunil Kumar Jain(Sr.),
ADJ, Sagar

1.45 pm to 2.30 pm LUNCH BREAK

Session V
2.30 pm to 3.30 pm The Claims Tribunal Agreed Procedure – new dimensions
By: Shri Kapil Mehta,
O.S.D., MPSJA

3.30 pm to 3.45 pm TEA BREAK

Session VI
3.45 pm to 4.45 pm Key issues relating to Criminal revision
By: Shri Kapil Mehta,
OSD, MPSJA

4.45 pm to 5.00 pm SHORT BREAK

Session VI
5.00 pm to 5.30 pm Presentation and discussion on -

(i) Payment of compensation on structured formula basis and no fault liability u/s 163-A & 140 of M. V. Act, 1988 (15 minutes)
By: Shri Awdhesh Kumar Gupta,
I ADJ, Katni

(ii) Defence of Insurance Company u/s 147 of M. V. Act, 1988 (15 minutes)
By: Shri Devendra Prasad Mishra,
III ADJ, Jabalpur
DAY TWO
12.03.2017 (Sunday)

Session I
10.00 am to 11.30 am
Key issues relating to criminal appeals with special reference to victims right to appeal
By: Sanjeev S. Kalgaonkar,
Director In-charge, MPSJA, Jabalpur

11.30 am to 11.45 am
TEA BREAK

Session II
11.45 am to 1.00 pm
Key issues relating to civil appeals
By: Sanjeev S. Kalgaonkar,
Director In-charge, MPSJA, Jabalpur

1.00 pm to 2.00 pm
LUNCH BREAK

Session III
2.00 pm to 2.30 pm
Presentation & discussion on –
Cross Appeals & Cross Objections
By: Shri Dilip Kumar Nagle,
ADJ, Bijawar Dist. Chhatarpur

Session IV
2.30 pm to 3.00 pm
Open Interactive Session
By: Officers of the Academy

3.00 pm onwards
Valedictory Session
By: Officers of the Academy

Note:-
- The Time Table is subject to change as per exigencies.
- The participants shall keep their Mobile Phones switched off in the Lecture Room.

DIRECTOR INCHARGE